

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**37. CA 206/2013 IA COMPANIES ACT)/ 7/ 2022 In TCP 45/2013**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.06.2024**

**NAME OF THE PARTIES: - Mr Hanif Gulamali Somji & Ors**  
**V/s**  
**Jollustart Trading Pvt. Ltd**

**Section: U/s 397-398 of the Companies Act, 2013**

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**ORDER**

Adv. Ankit Lohia, Adv. Pooja Batra, Adv. Komal Parekh appeared for the  
Petitioner. Adv. Shyam Kapadia a/w Adv. A Kayser appeared for Respondent No.4.  
List this matter on **12.08.2024 and 13.08.2024 at 2:30 PM.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**